

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO.202 OF 2015 &
IA NO. 339 OF 2015
AND
APPEAL NO.264 OF 2015 &
IA NO. 420 OF 2015

Dated: 11th April, 2018

Present: Hon'ble Mr. Justice. N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

A.NO.202 OF 2015 & IA NO. 339 OF 2015

Athena Chhattisgarh Power Limited **Appellant(s)**
Versus
Rajasthan Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant (s) : Mr. Pankaj Kumar Singh

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Puneet Jain
Mr. Abhinav Gupta
Mr. A.K. Sahani for R-2

Mr. Hemant Singh for R-10

Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg for R-3 to R-5 & R-7

Mr. Ravi Kishore for R-8

Mr. Sumit Goel
Mr. Akash Jindal
Ms. Pratyusha Priyadarshini for R-9

Mr. Deepak Khurana for R-11

Mr. Atul Shankar Mathur
Mr. Prabal Malhotra for R-12

APPEAL NO.264 OF 2015 & IA NO. 420 OF 2015

SKS Power Generation (Chhattisgarh) Ltd. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors Respondent(s)

Counsel for the Appellant (s) : Mr. Atul Shankar Mathur
Mr. Prabal Malhotra

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Puneet Jain
Mr. Abhinav Gupta
Mr. R.K. Sahani for R-2

Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg for R-3 to R-5 & R-7

Mr. Ravi Kishore for R-8

Mr. Sumit Goel
Mr. Akash Jindal
Ms. Pratyusha Priyadarshini for R-9

Mr. S. Ganesh, Sr. Adv.
Mr. Hemant Singh for R-10

Mr. Deepak Khurana for R-11

ORDER

Post these matters for hearing on 11.05.2018, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

pr/vt